NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

53. CA 185/2021 In TCSP 267/MB-II/2017

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2022

NAME OF THE PARTIES: - Shivani Holdings Pvt Ltd

APPEARANCES: -
FOR THE APPLICANT : Adv. Avinash R Khanolkar
FOR THE RESPONDENT : Absent

Section: 230-232 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **30.09.2022** for hearing.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Manish Tiwari